

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 64/14	IA 94/17 in TP 67/16	For Hearing	397/ 398	Gayathri-krishnan Vs. Akaara Consulting Pvt. Ltd. & 4 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1] MANISHA .K
Assitant for
C. Ramesh CA.
~~Respondent.~~
Counsel for Respondent
9341218329.

Respondent

B. Sharathbabu
Advocate For

COORDER For

petitioner

Rajasekara Counsel for Petitioner is present. Representative of PCS is present. IA
9854624177 is listed today. Counsel filed objections. Rep. of PCS filed letter of PCS
seeking for adjournment. List it on 09/11/2017

Member (T)

Member (J)